

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MAANCHET MACHINE (INDIA) PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	MAANCHET MACHINE (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21/05/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U29142TZ2004PTC011152
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SITE NO 8, SF NO 213, SITRAKALAPATTI ROAD, KALAPATTI PGST, COIMBATORE - 641035 TAMILNADU
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15 th November 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038 Email: vasudevanacs@gmail.com Telephone No.+91-9944937063 0422-4216903 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15 th December 2019

Notice is hereby given that the MAANCHET MACHINE (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on 15th November 2019.

The stakeholders of MAANCHET MACHINE (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 15th December 2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16.11.2019
Place: Coimbatore


VASUDEVAN GOPU
IBBI/IPA-002/IP-N00291/2017-18/10849
Liquidator of Maanchet Machine (India) Private Limited